GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  

LOK SABHA  
UNSTARRED QUESTION NO. 1408  
ANSWERED ON FRIDAY, JULY 18, 2014/  
ASHADHA 27, 1936 (SAKA)  

RANKING BY WORLD BANK  
QUESTION  

1408. SHRI SHRIRANG APPA BARNE:  

Will the Minister of CORPORATE AFFAIRS  

be pleased to state:  

(a) whether the Government has taken note of dismal ranking of India in  
the ‘Doing Business’ report of the World Bank;  

(b) if so, the details thereof;  

(c) whether according to the said report there is a need to take up the  
issue of regulatory and business environment and have some measureable  
targets for improving the ranking of the country gradually;  

(d) if so, whether the Government of India has constituted a committee to  
study hurdles faced by investors and prepare a road map to improve the  
investment climate of the country; and  

(e) if so, the details and the composition of the Committee thereof along  
with the time by which the Committee is likely to submit its report?  

ANSWER  

THE MINISTER OF CORPORATE AFFAIRS  

(SHRI ARUN JAITLEY)  

(a) & (b):- The World Bank Group has been publishing an annual report named  
‘Doing Business Report’ since 2004 to provide specific information on Ease of  
Doing Business in over 189 nations across the globe. The Report ranks countries  
according to the regulations in place only for small and medium enterprises but  
which, owing to its name, often gets mistaken to refer to general business  
environment. Government has indicated its concerns about the indicators used,  
methodology, sample size, use of ranking, neglect of qualitative and country  
specific business environment, etc. to the World Bank.  

(c) to (e):- The Report does not set any measurable targets for improving the  
ranking of the country. While no need for a Committee has been felt, Government
has taken several steps such as simplification and rationalization of existing rules, introduction of e-governance, reducing fees etc. to ease doing business and also for improving the ranking of the country. Departments concerned with various aspects of simplifying procedure and bringing in efficiency and speed in clearance processes have given high priority to this issue.

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